

(iii) extension of sale of LPG being confined to the markets in close proximity to the existing ones.

Processing of Bombay High Crude

2160. SHRI N K SANGHI:
SHRI B V. NAIK.

Will the Minister of PETROLEUM be pleased to state

(a) whether processing of the Bombay High crude has posed some technical problems which may call for an examination of the desirability of restructuring the oil industry particularly its processing mechanism,

(b) if so, the nature of difficulties now being experienced and whether these are likely to affect production of crude from Bombay High; and

(c) the steps proposed to deal with them?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) Bombay High Crude is at present being processed in Bharat Refineries. As Bharat Refineries was designed to process imported Middle East crudes, and Bombay High crude has some characteristics different from those of the imported crudes, processing of this crude in this Refinery poses certain problems. To overcome these problems the Refinery needs to make certain adjustments in operation, and also addition of certain facilities of comparatively minor nature mainly for receiving, storing and transporting High Pour Point crude, and similarly for handling High Pour Point residual products produced from this crude. These modifications and changes are presently underway, and do not call for any restructuring of the oil industry.

(b) No, Sir.

(c) Does not arise.

Issue of Railway Tickets

2161. SHRI N. E. HORO: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway tickets are issued subject to availability of accommodation in the train and persons unable to find accommodation can surrender their tickets at the stations; and

(b) if so, the procedure followed for refunding the amount in such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Tickets are issued subject to availability of accommodation in the trains. Persons unable to get accommodation can surrender their tickets at the station within three hours after the departure of the train and obtain full refund of fares.

O & N.G.C. Agreement with Dutch Company for laying Pipeline

2162 SHRI N. E. HORO: Will the Minister of PETROLEUM be pleased to state:

(a) whether the Oil and Natural Gas Commission has finalised negotiations with a Dutch Company for laying of the submarine pipeline for transportation of oil and gas produced from the Bombay High and Bassein offshore oil fields; and

(b) if so, the broad features of the agreement signed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The ONGC has signed a contract with a Dutch Company for a pipe-lay cum derrick barge at an approximate cost of Rs. 21.74 crores. This vessel is scheduled to be delivered in the Bombay Off-shore Area towards the end of 1977. It will be